

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 10.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition/40/2021
NAME OF THE COMPANY	Casa Marketing Pvt Ltd & 11 Others
NAME OF THE PETITIONER(S)	L.Vishal Reddy & Another
NAME OF THE RESPONDENT(S)	Casa Marketing Pvt Ltd & 11 Others
UNDER SECTION	241

ORDER

Present: Ld. Counsel Ms. Harshita Datla for the Petitioner.

Ld. Counsel Mr. L. Venkateshwar Rao and Mr. Ritheesh Kallepu for the Respondent Nos.1 to 3.

At the request of the Counsel for the Respondent Nos.1 to 3, **matter is adjourned to 12.08.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)